



Annex Cg



SOUTHERN RAILWAY

OFFICE ORDER NO. HPB(O) 1029 /93.

In terms of the interim orders passed by the Honourable Central Administrative Tribunal/Ernakulam Bench in O.A.No.519/93 on 4.5.1993, directing no further promotion to Senior Scale even on an adhoc basis, the promotion and posting orders No.HPB(O)352/93 dated 10.5.1993 and O.O.No. 12/93/Gaz. dated 26.5.93 issued by CPM/GC promoting Shri G. Gopalakrishnan Nair on adhoc basis as AEN/GC/Tumkur in scale Rs.3000-4500 and Shri J. Chandrasekaran as XEN/CTR/MYS in scale Rs.3000-4500 were reviewed.

2. The Office Order No.HPB(O)973/93 dated 1.12.93 issued is hereby modified in full compliance with the orders of the Honourable CAT/Ernakulam Bench dated 4.5.1993.

3. Consequently, Shri Gopalakrishnan Nair is posted as AEN/GC/Tumkur in scale Rs.2000-3500 downgrading the post of XEN/GC/Tumkur from 3.12.1993 and Shri J. Chandrasekaran is posted as AEN/CTR/MYS in scale Rs.2000-3500 by downgrading the post of XEN/CTR/MYS.

4. The services of the above two officers for the period from 13.5.1993 in respect of Shri G. Gopalakrishnan Nair (who had assumed charge of the post as XEN on 13.5.1993) and from 19.5.1993 in respect of Shri J. Chandrasekaran (who had assumed charge of the post as XEN on 19.5.1993) will not count for seniority, etc. in the grade of XEN.

Headquarters Office,
Personnel Branch,
Madras - 600 003.

[Signature]
for GENERAL MANAGER.

No.P(G)534/I/SS/Vol.V dated 23.12.1993.

Copy to: CE AGM SDGM DGM/G. Secy.to GM CAO/CN/BNC
CTE CTE/MC CTE/FP CPDE OGE CBE FA&CAO/MAS
CPM/GC/MS FA&CAO/CN/MS Dy. FA&CAO, CN/BNC
DRM/P/PGT MYS Sr.D.O/PGT MYS DRM/W/PGT MYS
S/Con. O.O.Book

Shri G. Gopalakrishnan Nair, AEN
Shri J. Chandrasekaran, AEN

Copy

[Signature]

Advocate

W3

[Signature]

S. D. N. / c

(8)

SOUTHERN RAILWAY

OFFICE ORDER NO. IPB(O) 1030/93.

In terms of the modified interim orders passed by the Honourable Central Administrative Tribunal/Ernakulam Bench on 11.5.1993 during the hearing of the case in O.A.No.519/93, Shri G. Appukuttan, AEN/CTR/PGT in scale Rs.2000-3500 is provisionally promoted on adhoc basis as Executive Engineer in scale Rs.3000-4500 with effect from 11.5.1993 subject to the final outcome of the O.A.No.519/93.

Headquarters Office,
Personnel Branch,
Madras - 600 003.

[Signature]
for GENERAL MANAGER.

No.P(G)534/I/SS/Vol.V dated 23.12.1993.

Copy to: CE AGM SDGM DGM, G. Secy.to GM
CTE CTE/MC CTE/TP CPDE CGE FA & CAO/MAS
CT
DRM/P/PGT Sr.DAO/PGT DRM/W/PGT
S/Con. O.O.Book
Shri G. Appukuttan, XEN

R
29/12

copy

[Signature]
ADVOCATE

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Contempt Petition No.7 of 1994

Dated:

in

7 MAR 1994

APPLICATION NO(s) _____

987 of 1993.

APPLICANTS:

J.Chandrasekharan

TO.

RESPONDENTS:

v/s. Sri.Raj.K.Shukla, General Manager, Southern
Railways, Madras and Other.

1. Dr.M.S.Nagaraja, Advocate,
No.11, Second Floor, 1st Cross,
Sujatha Complex, Gandhinagar,
Bangalore-9.
2. Sri.N.S.Prasad, Advocate,
No.242, Fifth Main,
Gandhinagar, Bangalore-9

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 02-03-1994.

gm*

o/c issued on 7.3.94

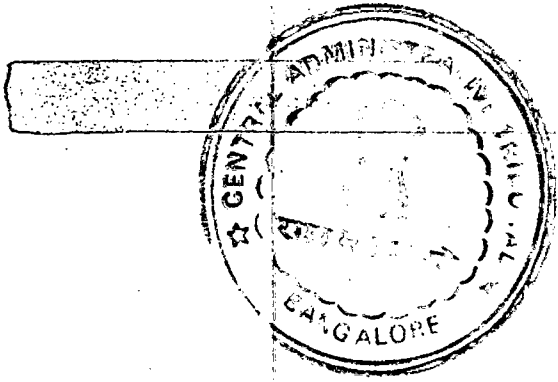
Se Shanher
For DEPUTY REGISTRAR
JUDICIAL BRANCHES. 7/3

Date	Office Notes	Orders of Tribunal
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PKSVC/TVRMA
2.3.1994

ORDER

1. After having heard both sides we think it proper to drop these contempt proceedings ~~for the same~~ being now that the applicant has been afforded relief in terms of the directions made by this Tribunal while granting interim order in OA No.987/93. In the circumstances we direct these proceedings to be dropped.



Sd- [T.V.Ramanan] Sd- [P.K.Shyamsundar]
MEMBER[A] VICE CHAIRMAN

TRUE COPY
Sd- [Signature]
SECTION OFFICER 2/3
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE